COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 51 OF 2017 & IA NO. 143 OF 2017

Dated: 16th March 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Central U. P. Gas Ltd. Appellant(s)

Versus

The Petroleum & Natural Gas Regulatory Board Respondent(s)

Counsel for the Appellant(s) : Ms. Pankhuri Jain

Counsel for the Respondent(s) : Mr. Prashant Bezbaruah

Mr. Sumit Koshore for R-1

ORDER

List this matter on <u>06.07.2018</u>, as agreed by the learned counsel appearing for both the parties.

(Justice N. K. Patil)
Judicial Member

(B. N. Talukdar)
Technical Member (P&NG)

tpd/kt